

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Record of Proceedings**

**Petition No. 58/TT/2012**

Subject : Petition for determination of transmission tariff for 765/400 Bilaspur Pooling Station (near Sipat) alongwith LILO of Sipat-Seoni Ckt-1 with 3x80 MVAR Switchable Line Reactor, 3x80 MVAR Bus Reactor and 765/400 kV, 1500 MVA Auto-transformer 1&2 under WRSS- X Scheme in Western Region

Date of Hearing : 1.10.2013

Coram : Shri V.S.Verma, Member  
Shri M.Deena Dayalan, Member

Petitioner : PGCIL

Respondents : Madhya Pradesh Power Trading Company & 7 others

Parties present : Shri S.S. Raju, PGCIL  
Shri M.M. Mondal, PGCIL  
Ms. Sangeeta Edwards, PGCIL  
Shri B.K. Sahoo, PGCIL

The representative of the petitioner submitted as under:-

- (a) The petition was filed on 4.1.2012 with anticipated date of commercial operation of 1.3.2012;
- (b) As per the investment approval accorded by the Board of Directors of PGCIL on 16.2.2009, the asset was to be commissioned within 36 months from the date of investment approval, i.e., by 1.3.2012. The asset was commissioned on 1.4.2012;
- (c) The reasons for delay was submitted vide affidavits dated 13.7.2013 and 13.9.2013. The marginal delay of one month was mainly due to ROW issue along the route of the line. Only after continuous pursuance with the local authorities

and finalization of compensation on 2.3.2012, the stringing could be completed in March 2012 and the line was declared under commercial operation on 1.4.2012;

(d) Requested to allow the transmission tariff after condoning the delay;

(e) No reply has been filed by the respondents.

2. None appeared for the respondents.

3. Order in the petition was reserved.

By order of the Commission

Sd/-

(T.Rout)  
Chief (Law)